

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5169**  
TO BE ANSWERED ON 24<sup>TH</sup> MARCH, 2026

**GARLIC PRODUCTION**

†5169. SMT. DIMPLE YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether any assessment has been made regarding the gap between garlic production and its available processing capacity in Mainpuri;
- (b) whether any study has been conducted on the impact on the income of farmers due to low market prices and the lack of processing facilities;
- (c) the details of the proposals received, sanctioned, and pending for garlic processing units and cold storage during the last five years; and
- (d) the action plan to promote the garlic processing industry at the local level to ensure better prices for farmers?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAM NATH THAKUR)

(a) & (b): According to the Department of Horticulture and Food Processing, Government of Uttar Pradesh, no assessment has been made regarding the gap between garlic production and processing capacity in Mainpuri. Further, no study has been conducted on the impact on farmers income due to low market prices and lack of processing facilities by the Department of Horticulture and Food Processing, Government of Uttar Pradesh.

(c): Ministry of Food Processing Industries (MoFPI) is providing financial assistance for processing of Garlic under the Operation Greens scheme in the identified production clusters in Uttar Pradesh, Madhya Pradesh, Rajasthan and Assam. No project is pending for Garlic Processing unit under Operation Greens scheme of MoFPI.

(d): Under the Centrally sponsored Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, a provision of grant for providing assistance up to 35 percent of the eligible project cost, maximum up to Rs. 10.00 lakh for units established in the food processing sector has been made by the MoFPI. Further, under the State scheme, namely, Uttar Pradesh Food Processing Policy-2023, there is a provision for providing assistance up to 35 percent of the eligible project cost, maximum up to Rs. 5.00 crore for the establishment of food processing units.